



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
13 WA/411/2023	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS.	MR. D MOZUMDER MR. C K S BARUAH	
WITH I.A.(Civil)/3304/2023 in WA/411/2023	Versus PRADYUT BARUAH AND ANR.		
	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS.	MR. D MOZUMDER MR. C K S BARUAH	
	Versus PRADYUT BARUAH AND ANR.		
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
14 WP(C)/2205/2025 FIXED	UJJIVAN SMALL FINANCE BANK LTD	MS S YASMIN MR. M SHARMA	GA, ASSAM SC. REVENUE
	Versus THE STATE OF ASSAM AND ORS		

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
13 WP(C)/2399/2025 B/O	BHARAT CH DEKA AND 77 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, BTC
14 WP(C)/2425/2025 B/O	ABHIJIT DEKA Versus THE STATE OF ASSAM AND ORS	MR M HANDIQUE K K DAS	SC, HIGHER EDU
ADMISSION			
15 WP(C)/521/2024 FIXED	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	MR. D C BORAH (R-1) MR G DAS (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
21 WP(C)/1801/2025 CAVT. NO.028320/25,N AT 10:30 A.M	KESHAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR K L GUPTA (R-3,4) MRS P HAZARIKA(R-3,4) MR B KAUSHIK MR. S HAZARIKA MR KRISHNANGSHU B(R-3,4) FOR CAVEATOR
MOTION			
22 WP(C)/2390/2025 FIXED	KAMAL SING ENGJAI Versus THE UNION OF INDIA AND ORS	MR B P BORAH MR P J DUTTA A KALITA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, K A A C SC, PCB SC, FOREST
23 WP(C)/2419/2025 B/O	KADER ALI AND 213 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR M KHAN S LASKAR M ALI	GA, ASSAM SC, REVENUE SC, ECI
ADMISSION			
24 WP(C)/381/2025 FIXED	BINOY BIKASH BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
64 WP(C)/429/2025	MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
1	I.A.(Civil)/1609/2021 FIXED,BY SLIP in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA
		MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 AM

**HONOURABLE MRS. JUSTICE Y. LONGKUMER WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/76/2020 6 Y 7 M 23 D :AT 10:30 A.M.	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE PP, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE S. K. MEDHI AND HONOURABLE
MRS. JUSTICE Y. LONGKUMER AND WILL RISE AT 2:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
13	Crl.A./220/2017 PART-HEARD, BY SLIP	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS PP, ASSAM MS.M BARUAH(R- 5 to 12)
	WITH I.A.(Crl.)/718/2017 in Crl.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
14	Crl.A./332/2024 WITH LCR 6 FILES. P.B-3. FIXED.	PAPPA ALI @ KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	MR B PRASAD, AMICUS CURIAE (R2) PP, ASSAM
	WITH I.A.(Crl.)/971/2024 in Crl.A./332/2024	PAPPA ALI ALIAS KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
	WITH I.A.(Crl.)/170/2025 in Crl.A./332/2024	PAPPA ALI Versus THE STATE OF ASSAM	MS. T SOM	MR B PRASAD, AMICUS CURIAE (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
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17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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23)	MR. S SHARMA	06-05-2025	To	08-05-2025
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25)	MR. I ALAM	06-05-2025	To	06-05-2025
26)	MS. B BHUYAN	08-05-2025	To	09-05-2025
27)	MD. H BHUYAN	05-05-2025	To	06-06-2025
28)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
29)	MR. R P SINGH	13-05-2025	To	31-05-2025
30)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.A./120/2025 FIXED. (ASSIGNED).	DHIRJYA KONWAR @ DHAIJA KONWAR @ DHAIJA KONWAR AND 2 ORS Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR S BORTHAKUR MR R SENSUA G KAUSHIK R A LAHKAR	SC, NIA
2 Crl.A./124/2025 FIXED. (ASSIGNED).	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR S BORTHAKUR MR R SENSUA G KAUSHIK R A LAHKAR	SC, NIA

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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10)	MS. A BHATTACHARYYA	05-05-2025	To	09-05-2025
11)	MS. D GHOSH	05-05-2025	To	08-05-2025
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19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025

21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
23)	MR. S SHARMA	06-05-2025	To	08-05-2025
24)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
25)	MR. I ALAM	06-05-2025	To	06-05-2025
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28)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
29)	MR. R P SINGH	13-05-2025	To	31-05-2025
30)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



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[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
13 WP(C)/2172/2025 FIXED	SRI BIRAJ KOIRI Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
14 WP(C)/2385/2025 FIXED	HAJARAT SYED NABIULLAH AOLIA MAZAHAR TOMB AND ANR Versus THE UNION OF INDIA AND ORS	MR K BHUYAN MR. M U E BHUYAN MS. A AKHTAR	SC, RAILWAY
15 WP(C)/2391/2025 FIXED	DR BHASKAR SINGH Versus THE STATE OF ASSAM	R SARMAH MS M KAKOTY	GA, ASSAM MR R M DAS DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
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24)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
25)	MR. I ALAM	06-05-2025	To	06-05-2025
26)	MS. B BHUYAN	08-05-2025	To	09-05-2025
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28)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
29)	MR. R P SINGH	13-05-2025	To	31-05-2025
30)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



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[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 10

[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/104/2020 5 Y 3 M 14 D : (AT 10:30 AM)	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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2)	MS. N M DEKA	05-04-2025	To	19-12-2025
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30)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday, 6th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
19 WP(C)/2091/2025 FIXED	RAJDIP NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM
20 WP(C)/2348/2025 FIXED	MD ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY
21 WP(C)/2424/2025 B/O	DEBABRATA GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, FOREST
22 WP(C)/2427/2025 B/O	SMTI SATIMA BASUMATARY AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, BTC
23 WP(C)/2435/2025 B/O	DR DAKJI DULOM Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
24 WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
25 WP(C)/6815/2023 FIXED, BY SLIP	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM

26	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
<u>HEARING</u>				
27	WP(C)/854/2016 FIXED, BY SLIP	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	Crl.Pet./707/2023 B/O	SMTI. HEMPROVA DEVI AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A A R KARIM MR. A HALIM MR R ISLAM	MS. N S THAKURIA (R-2) PP, ASSAM
MOTION (BA)				
46	Bail Appln./1333/2025 WITH OFFICE NOTE, FIXED	SUMI BORAH Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA	PP, ASSAM
ORDERS				
47	Crl.Pet./111/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	HUSSAIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
HEARING				
48	Crl.Rev.P./242/2010 WITH LCR 3 FILES, FIXED	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH MR. RAKESH SARMAH, AMICUS CURIAE	PP, ASSAM
49	Crl.A./140/2012 <u>12 Y 11 M 24 D</u> ;WITH LCR 4 FILES, OFFICE NOTE, FIXED	MRIDUL BAISHYA and ANR Versus THE STATE OF ASSAM	MR.A GANGULY MRK KALITA MR B CHANDA MR. N MAHAJAN (AMICUS CURIAE)	PP, ASSAM
WITH				
50	Crl.A./267/2012	CHINTU BAISHYA Versus THE STATE OF ASSAM	MR.K KONWAR MR.K SINGHA MR.P P BORTHAKUR	PP, ASSAM
WITH				
51	Crl.A./268/2012	SUREN BAISHYA, Versus THE STATE OF ASSAM,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED MR.P BISWAS	PP, ASSAM
52	Crl.Pet./1515/2019 FIXED	MUNNA BALMIKI Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	ALHAJJ INAM UDDIN MRS. R MOMTAZ PP, ASSAM
53	Crl.Pet./485/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	DIMBESWAR BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR T RAJBONGSHI MR. B P SINHA	MR. D GOGOI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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29)	MR. R P SINGH	13-05-2025	To	31-05-2025
30)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	MACApp./4/2016 PART-HEARD, WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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[For Tuesday, 6th May 2025]

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MR. JUSTICE M. K. KALITA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
17	CRP(IO)/144/2025 (AT 2:00 PM), FIXED	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1205/2025 in CRP(IO)/144/2025	SILCHAR MUNICIPAL BOARD Versus GOPENDU CHOUDHURY	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
<u>ADMISSION</u>				
18	CRP/174/2023 (AT 10:30 AM), (THROUGH VIDEO CONFERENCING), WITH LCR, PART-HEARD, FIXED	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. A CHAMUAH MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR M SAHEWALLA MS. S. TODI MR D DAS MS G DUGAR R BHUYAN	MR. D C C PHUKAN T KAKATI
	WITH I.A.(Civil)/1382/2025 in CRP/174/2023	ASSAM STATE TRANSPORT CORPORATION Versus UMESH CH DEKA	MR. A CHAMUAH R BHUYAN	MR. D C C PHUKAN

HEARING

19 [RSA/260/2013](#)
WITH LCR, B/O

BABLA SINHA AND 3 ORS.
Versus
ON THE DEATH OF RANJIT NAG
CHOUDHARY HIS LEGAL AND
SUCCESSORS and 3 ORS.

MR. R K BHUYAN
MR. R K BHUYAN
MR. P K DEKA

MR K SAIKIA
MR A ZAMAN
MR A ZAMAN
MR. R RABHA
MR. R RABHA

MR.A B CHOUDHURY
MR G N SAHEWALLA (R-
3,4)
MR. M H RAJBARBHUIYAN
(R-3,4)
MR.M A CHOUDHURY
MR.M K SHARMA
MR M SAHEWALLA (R-3,4)
MS. S. TODI (R-3,4)

MS. R DUTTA

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LEAVE NOTE OF ADVOCATES FOR 06/05/2025

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[For Tuesday,6th May 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 MFA/110/2013	M/S. UNIQUE COAL TRADERS Versus UNION OF INDIA	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	RSA/262/2015 WITH LCR, B/O	MD MONJURUL HAQUE LASKAR Versus MUSST FATIMA BEGUM LASKAR	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MR.A H M R CHOUDHURY MR.J LASKAR

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
34	Bail Appln./964/2025 WITH CASE RECORD(SCANNED COPY), FIXED, B/M.NANDI	HAOPU SINGSON Versus THE STATE OF ASSAM	MR. S D ROY L HANGZO R BARMAN	PP, ASSAM
35	Bail Appln./1134/2025 B/O	JAGSIR SINGH @ MAJOR AND ANR Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE
D. BARUAH AND HIS LORDSHIP AND WILL RISE AT 2:50 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
39 CRP/62/2024 CAVT. NO.03952/024, AT 2:00 P.M	SIDDHARTHA SEN Versus ROMA CHOUDHURY AND ANR	MR. S K GHOSH MR S NATH	MR. D MAZUMDAR MR GAURAV R DUTTA MR. D MAZUMDAR FOR CAVEATOR

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12)	MR. A DHAR	05-05-2025	To	06-05-2025
13)	MR R ISLAM	05-05-2025	To	08-05-2025
14)	MS N HASSAN	07-05-2025	To	09-05-2025
15)	MR J CHOPRA	05-05-2025	To	07-05-2025
16)	MR. V K CHOPRA	05-05-2025	To	07-05-2025
17)	MR B PRASAD	05-05-2025	To	09-05-2025
18)	MR P J BORAH	05-05-2025	To	09-05-2025
19)	MR D K MISHRA	05-05-2025	To	09-05-2025
20)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
21)	MR. K MIRA	09-05-2025	To	14-05-2025
22)	MR. A S CHOUDHURY	05-05-2025	To	09-05-2025
23)	MR. S SHARMA	06-05-2025	To	08-05-2025

24)	MR. A K PURKAYASTHA	06-05-2025	To	08-05-2025
25)	MR. I ALAM	06-05-2025	To	06-05-2025
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27)	MD. H BHUYAN	05-05-2025	To	06-06-2025
28)	MR. H BURAGOHAIN	06-05-2025	To	09-05-2025
29)	MR. R P SINGH	13-05-2025	To	31-05-2025
30)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,6th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
26 WP(C)/6169/2023 FIXED	JYOTSNA DEB Versus THE STATE OF ASSAM AND 6 ORS	MR. B D CHOWDHURY A NEOG	GA, ASSAM MS G HAZARIKA (R-3) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, SEC. EDU.
27 WP(C)/6360/2023 FIXED	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	GA, ASSAM MR K BHUYAN (r-5) MR. M U E BHUYAN (r-5) MR M HAZARIKA (r-5) SC, REVENUE
ORDERS			
28 Review.Pet./20/2025 FIXED, BY SLIP, IN WP(C)/2490/2024 (D/O)	SHRI GAJEN DAS Versus THE STATE OF ASSAM AND ORS	MR. S N KRISHNATRAYA L J BAISHYA D KALITA	GA, ASSAM SC, AG SC, BTC SC, FINANCE SC, IRRIGATION

LEAVE NOTE OF ADVOCATES FOR 06/05/2025

1)	MR A K DAS	08-04-2025	To	08-05-2025
2)	MS. N M DEKA	05-04-2025	To	19-12-2025
3)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
4)	MR. L C DEY	24-04-2025	To	15-05-2025
5)	MS. R VERMA	28-04-2025	To	07-05-2025
6)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
7)	MR. D HUSSAIN	01-05-2025	To	08-05-2025
8)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
9)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III AND BAIL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
37 Bail Appln./668/2025 FIXED	SALIM UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
38 Bail Appln./1078/2025 FIXED	ABDUL SADIK Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
39 Bail Appln./1217/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KASHMIR SINGH A DEAOO Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM A SAHA	SC, NCB
40 Bail Appln./1423/2025 FIXED	MANOJ KR. DAS @ MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR TUESDAY, THE 6TH DAY OF MAY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

[COURT NO: 4]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

DELIVERY OF ORDER

1.	CRL.A. 32/2018	STATE OF MIZORAM R/B SECRETARY TO THE GOVT. OF MIZORAM, HOME DEPARTMENT VERSUS LALSANGLIANA CHHANGTE AND ANR.	P.P./ADDL.PP, MIZORAM	MR. VICTOR L RALTE (AMICUS CURIAE)
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